

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

Jaipur Bench, Jaipur

ORDER SHEET

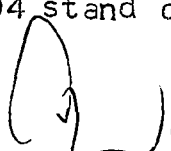
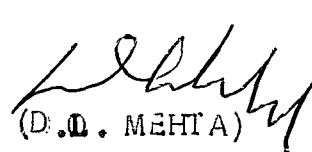
CP 53/94 in Application No. TA no. 1/92 of 199 ..

Applicant(s).....
V.K. Kaul

Respondent(s).....
V.N. Vohra

Advocate for Applicant(s)
self

Advocate for Respondent(s)
Mr. U.D. Sharma
Mr. K.P. Mishra

Notes of the Registry	Orders of the Tribunal
7.9.94	<p>None present for the applicant</p> <p>Mr. U.P. Sharma - Counsel for the respondent . Mr. K.P. Mishra</p> <p>Mr. U.D. Sharma submits that the order has been complied with. In the light of the submission made, notices stands discharged.</p> <p>The CP as well as MA no. 243/94 & MA no. 322/94 stand disposed of accordingly.</p> <div style="display: flex; justify-content: space-between;"> <div style="text-align: center;">  (O.P. SHARMA) MEMBER (A) </div> <div style="text-align: center;">  (D.D. MEHTA) VICE CHAIRMAN </div> </div>
	<p>copy sent to the app - 2 up - 1 on vid 546725468 13th of</p>